

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

115. C.P.(IB)-1028(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: Omkara Assets Reconstruction Private Limited
V/s.
Chemstar Organics (India) Limited

Appearance:

Senior Counsel Mr. Ashish Kamat a/w Adv. Prerana Wagh i/b M/s Crawford
Bayley & Co. for Respondent, Adv. Charles Desouza a/w Adv. Nikhil Rajani
for petitioner are present.

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Ld. Counsel for the parties seeks time to settle the matter. Last and final
opportunity is granted to parties to settle the matter failing which the matter
will be proceeded on merits.

List on **16.05.2024** for hearing.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)